## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

i) R. Padaradhan

es or peli Lad

2) Abhirar Parthasarathy Keerthi K Pringadarshini

8 Abhon

For TK Bhaskon

Consel Jo Respondents

**ORDER** 

Counsels representing both the parties are present. PCS representing the petitioner prayed for time to make submissions stating that there are objections in relation to the valuation report. Time is enlarged at request. Put up on 06.02.2018.

- sel-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc